

POSTS AND TELEGRAPHS ADVISORY COMMITTEE FOR MADRAS CIRCLE

850. { **Shri Madiah Gowda:**
Shri Keshavaiah:

Will the Minister of Communications be pleased to state:

(a) whether there is a Posts and Telegraphs Advisory Committee for Madras Circle;

(b) which areas come under its jurisdiction; and

(c) who are the Members of that Committee and what interest they represent?

The Deputy Minister of Communications (Shri Raj Bahadur): (a) There are two Committees in Madras Circle:—

(i) Madras — Main.

(ii) Travancore-Cochin Zonal Committee.

(b) The jurisdiction of the former extends over Madras, Mysore, and Coorg States while that of the latter extends over Travancore-Cochin State only.

(c) Besides the Chairman and Secretary of both the Committees, who are the Postmaster-General and the Director of Postal Service respectively, the members of the Committees are as follows:—

(A) Madras—Main :

(i) Two representatives of Madras Government. (One official and one non-official).

(ii) One representative of Mysore Government.

(iii) Three Members of Parliament (including at least one from Mysore State).

(iv) Four representatives of Trade and Commerce (including one from Mysore State).

(B) Travancore-Cochin Zonal Committee :

(i) Two representatives of Travancore-Cochin Government (One official and one non-official).

(ii) Two Members of Parliament.

(iii) Two representatives of Trade and Commerce.

COST OF WAGONS

860. Shri B. Y. Reddi: (a) Will the Minister of Railways be pleased to state how many new wagons have been put on line in the month of January, 1953 on the different Railways?

(b) Out of that number, what is the number of imported wagons?

(c) How does the cost of the indigenous wagon compare with that of imported one?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): The information is being obtained and will be laid on the Table of the House in due course.

LOANS TO INDIAN SHIPPING COMPANIES

861. Dr. Lanka Sundaram: Will the Minister of Transport be pleased to state:

(a) the amounts that were earmarked for the purpose of advancing loans to companies for the construction and acquisition of coastal and/or overseas ships during the years 1951-52, 1952-53, 1953-54 and the amounts which have actually been given during the period for that purpose;

(b) the names of the companies to which loans have been advanced for the construction or acquisition of ships, together with the amounts given and the terms and conditions under which the same have been given; and

(c) why the amounts earmarked by Government to be given as loans for the construction or acquisition of ships have not been fully utilized?

The Parliamentary Secretary to the Minister of Railways and Transport (Shri Shahnawaz Khan): A statement containing the required information is laid on the Table of the House. [See Appendix VIII, annexure No. 12.]

(c) Shipping is in the private sector and the initiative for the acquisition of additional tonnage rests primarily with the shipping companies who must decide whether and to what extent they should avail of the loans offered by the Government.

PRODUCTION OF RICE AND PADDY IN BIHAR

862. Shri K. P. Sinha: Will the Minister of Food and Agriculture be pleased to state:

(a) the estimated total quantity of all Rabi food grains and paddy pro-

duced in Bihar in the years 1952 and 1953; and

(b) the quantity of food grains to be supplied to Bihar during the year 1953?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) In 1952 the total quantity of *rabi* foodgrains including gram produced in Bihar was 572,000 tons. The quantity of paddy produced in Bihar that year was 2,712,000 tons in terms of cleaned rice. Figures for 1953 are not yet available.

(b) Bihar is not expected to require any rice allotment from the Centre during 1953. Their wheat requirements will be met in full.

FOREIGN EXPERT IN THE MINISTRY OF HEALTH

863. Kumari Annie Mascarene: (a) Will the Minister of Health be pleased to state how many foreign experts are employed in the Ministry of Health?

(b) What are their salaries and allowances?

The Minister of Health (Rajkumari Amrit Kaur): (a) There are two foreign experts employed under and paid by the Ministry of Health. There are also 12 foreign experts whose services have been obtained under the Colombo Plan and the Point Four Programme etc. and who are paid by the foreign authorities who have deputed them.

(b) The pay and allowances of the two experts mentioned in reply to part (a) of the question are:—

(i) *Miss Margaretta Craig, Principal, College of Nursing, New Delhi (on leave).*

Pay: Rs. 1,000 p.m. in the scale of Rs. 800—40—1000—1000—1050—1050—1100—1100—1150, plus Dearness allowance of Rs. 75 p.m.

(ii) *Miss Edith, Buchanan, Vice-Principal, College of Nursing, New Delhi.*

Pay: Rs. 810 p.m. in the scale of Rs. 350—350—380—380—30—590—E.B.—30—770—40—850, plus Dearness allowance of Rs. 75 p.m. She is at present officiating as Principal. As officiating Principal she gets a pay of Rs. 840 p.m. in the scale of Rs. 800—40—1000—1000—1050—1050—1100—1100—1150 plus dearness allowance of Rs. 75 p.m.

Foreign Experts whose services have been obtained under the Colombo Plan and the Point Four Programme etc. and who are employed under the Ministry of Health.

- (1) Miss Elizabeth Bamford Orbell.
- (2) Miss Greita Earle Clifford Jones.
- (3) Miss Florence Elizabeth Kent Johnston.
- (4) Dr. Robert Roaf.
- (5) Miss E. Tudor.
- (6) Miss C. K. Taylor.
- (7) Miss Jane Borthwick.
- (8) Miss P. C. Cromble.
- (9) Miss Joyce Tyrrell.
- (10) Dr. E. F. Warner.
- (11) Mr. C. H. Atkins.
- (12) Mr. Clarence Calbert.

LADY HARDINGE MEDICAL COLLEGE

864. Kumari Annie Mascarene: (a) Will the Minister of Health be pleased to state who is in charge of the Lady Hardinge Medical College?

(b) What are her salary and allowances?

(c) Is there any proposal to take over the Lady Hardinge Hospital under the Health Ministry?

The Minister of Health (Rajkumari Amrit Kaur): (a) The Officer in charge of the College is the Principal. Dr. H. B. Patil, Professor of Pathology, is at present officiating as Principal.

(b) Rs. 750/- p.m. in the scale of Rs. 450—50/3—850.

Allowances:—

Teaching allowance	Rs. 200 p.m.
Principal's allowance	Rs. 400 p.m.
Dearness allowance	Rs. 75 p.m.
Allowance in lieu of her share of fees for pathological examination in respect of patients admitted to special wards.	Rs. 45 p.m.

(c) No.

HINGOLI-KHANDWA RAILWAY LINE

865. Shri H. G. Valsnav: (a) Will the Minister of Railways be pleased to state whether the estimated cost of constructing Hingoli-Khandwa metre gauge railway line is more in the